

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

Consequent upon the recent transfer and posting of Judicial Officers and in partial modification of this office earlier order no. 7530-41/Power/Judl./N-E/KKD/Delhi/2018 dated 10.12.2018, and in compliance of guidelines issued by the Hon'ble Supreme Court of India in Vishaka Vs State of Rajasthan & Ors (1997) 6 SCC 241, the Committee to examine the complaints of the **sexual harassment against the women employees** posted at North-East District, Karkardooma Courts, Delhi is hereby re-constituted as under:

Sl.No.	Name of the Judicial Officers	Designation
1.	Ms. Savita Rao, PO-MACT/NE	Chairperson
2.	Ms. Richa Manchanda, MM-01/NE	Member
3.	Sh. Pranjal Aneja, ACJ/CCJ/ARC/NE	Member
4.	Ms. Renu Sharma, Administrative Officer (Judl.)/NE	Member
5.	Ms. Neeru Jaggi, Sr. JA/PS/NE	Member
6.	Ms. Rajinder Kaur, Councillor, SOFIA NGO, 663, Gali No. 6, Old Mustafabad, Delhi-110094	Member

**Note:** If the Chairperson of the Committee is not available for any reason, the next senior most member of the Committee shall act as Chairperson of the Committee.

However, any correspondence with the District & Sessions Judge (H.Q.) and the Hon'ble High Court of Delhi, shall be done only through the undersigned.

  
**(DEEPAK JAGOTRA)**


District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

No. 1958-1970 /Power/Judl./N-E/KKD/Delhi/2019

Dated : 11/4/19

**Copy forwarded for information and necessary action:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in this district with the request to bring this order in the notice of the staff members working under their kind control.
4. The Judicial Officers/Officials concerned.
5. Ms. Rajinder Kaur, SOFIA NGO, 663, Gali No. 6, Old Mustafabad, Delhi- 110094.
6. The Administrative Officer (Judl.) of all the branches of this district with the request to bring this order in the notice of the staff members working under their kind control.
7. The PRO/APRO, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. The Website Committee, Tis Hazari Courts (Through LAYERS)/KKD Courts, Delhi.
9. For LAYERS.
10. P.S./Reader to the undersigned.

  
**District & Sessions Judge**  
North-East District,  
Karkardooma Courts, Delhi.